GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4673 ANSWERED ON:22.12.2014 COMPLAINTS REGARDING AIRLINE SERVICES Nagar Shri Rodmal

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has received any complaints regarding services offered by the public and private airlines;
- (b) if so, the details of such complaints received by the Government during the last three years and the current year along with the action taken thereon;
- (c) whether the Government has conducted a comparative study on the facilities/ services provided by Air India and other airlines operating in the country; and
- (d) if so, the details and the outcome thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

- (a) and (b) Details of passenger complaints as received from schedule domestic airlines for the year 2012, 2013 & 2014 (up to October) are placed at Annexure-1, Annexure-2 & Annexure-3 respectively. The complaints received by the Government are taken up with the respective airlines for redressal.
- (c) and (d) Directorate General of Civil Aviation (DGCA) has not made any study in respect of the facilities/services provided by Air India and other airlines operating in the country. As a part of continued effort for improvement, DGCA has issued Air Transport Circular 01 of 2014 on `Facilities/courtesies to esteemed travelling public at airports`. This circular augments the passenger facilitation related issues as specified in Civil Aviation Requirements (CAR), Section 3, Series M, Part I issued on `Carriage by Air of Persons with Disability` and/or Persons with Reduced Mobility` and (CAR), Section 3, Series M, Part IV on `Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights`.